

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 172 OF 2017, APPEAL NO. 383 OF 2017,**  
**APPEAL NO. 385 OF 2017 & IA NO. 219 OF 2019, APPEAL NO. 401**  
**OF 2017, APPEAL NO. 404 OF 2017 AND APPEAL NO. 40 OF 2018**

**Dated: 15<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 172 OF 2017**

**In the matter of:**

**Coastal Gujarat Power Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Samikrith Rao

Counsel for the Respondent(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2, 4, 5, 6, 8 & 9  
  
Ms. Krishna Dayama for R-3  
  
Ms. Swapna Seshadri  
Ms. Aadishree Chakrawarthy  
Mr. Amal Nair for R-7

**APPEAL NO. 383 OF 2017**

**Gujarat Urja Vikas Nigam Limited** ..... **Appellant(s)**  
**Versus**  
**Coastal Gujarat Power Limited & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Samikrith Rao for R-1  
  
Ms. Krishna Dayama for R-3  
  
Ms. Swapna Seshadri  
Ms. Aadishree Chakrawarthy  
Mr. Amal Nair for R-6

**APPEAL NO. 385 OF 2017 & IA NO. 219 OF 2019**

**Coastal Gujarat Power Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Samikrith Rao

Counsel for the Respondent(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2, R-4 to 6

Ms. Krishna Dayama for R-3

Ms. Swapna Seshadri  
Ms. Aadishree Chakrawarthy  
Mr. Amal Nair for R-7 to 9

**APPEAL NO. 401 OF 2017**

**Punjab State Power Corporation Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Aadishree Chakrawarthy  
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Samikrith Rao for CGPL

Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-3, 5 to 7

Ms. Krishna Dayama for R-3

**APPEAL NO. 404 OF 2017**

**Uttar Haryana Bijli Vitran Nigam Ltd & Anr.** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Aadishree Chakrawarthy  
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Samikrith Rao for CGPL  
  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-3, 5, 6 & 7  
  
Ms. Krishna Dayama for R-4

**APPEAL NO. 40 OF 2018**

**In the matter of:**

**Ajmer Vidyut Vitran Nigam Limited & Ors. .... Appellant(s)**  
**Versus**  
**Coastal Gujarat Power Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Kunal Kaul for R-1  
  
Ms. Krishna Dayama for R-4for R-3  
  
Ms. Swapna Seshadri  
Ms. Aadishree Chakrawarthy  
Mr. Amal Nair for R-4 to R-6

**ORDER**

Since most of the issues raised in these appeals seem to be settled by this Tribunal, we direct the Respondents in all the appeals to place on record those issues over which no arguments or submissions are required. The same may be placed on record on the next date of hearing.

List this batch of Appeals for hearing on **12.09.2019**, as agreed by learned counsel for both the parties.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*